

Government of India
Ministry of Development of the North Eastern Region

LOK SABHA
Unstarred Question No.2723

To be answered on
Wednesday, December 11, 2024/Agrahayana20, 1946 (Saka)

QUESTION
Co-operative Federalism of North Eastern States

†2723. Shri Dilip Saikia:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the details of the schemes of the Government to promote the spirit of co-operative federation among all North Eastern States of the country; and
- (b) the details of the scheme/policy to extend social security to unorganised labour/migrant labourers and for the welfare and social security of BOC workers?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region
[Dr. Sukanta Majumdar]

(a) The schemes of the Central Government to promote the spirit of co-operative federation including all North Eastern States of the country include, Primary Agriculture Co-operative Societies (PACS)/ Primary Dairy Co-operative and Primary Fisheries Co-operatives. Further, these Co-operative societies are made affiliate to the respective State Co-operative Federations and National Co-operative Federations. In addition, the Government is encouraging Primary Co-operative to obtain membership of National Co-operative Societies like National Co-operative Organic Limited, National Co-operative Export Limited and Bhartiya Beej Sahakari Samiti Limited, so that the benefits of co-operative federation may reach to the members of Primary Co-operative Societies in the States. Computerisation of PACS

and Computerisation of Registered Co-operative Society (RCS) office are two new Schemes of Government of India implemented by States.

(b) Ministry of Labour and Employment issued guidelines/SOP/advisory for the welfare of migrant workers and for the welfare and social security of BOC workers, which are detailed below: -

Ministry has issued amendment/ addendum in respect of Social Security Benefits to be given to Building and Other Construction (BOC) Workers in the States/UTs for mapping of BOC workers with Universal Account Number (UAN) of e-Shram so that portability of benefits is ensured to them in case of their migration from one state to another. The advisory also states that in the event of BOC workers being migrant workers, the State Welfare Boards of destination States and source States shall coordinate with each other and relevant authorities for portability of benefits and addressing issues relating to migrant workers.

The schemes/policy being implemented to extend social security to unorganized labour/migrant labourers and for the welfare and social security of BOC workers are (i) Labour and Employment Statistical System (LESS) (ii) Labour Welfare Scheme(LWS)-Health, Education & Housing, (iii) e-Shram Portal [National Database for Unorganized Workers (NDUW)], (iv) Pradhan Mantri Shram Yogi Maandhan Yojana (PM-SYMY), (v) PM-Karm Yogi Yojana (PM-KYY), (vi) National Career Service (NCS) (vii) National Pension Scheme (NPS) for Traders and Self-Employed Persons.
